

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1165 of 2018 in
DFR No. 3142 of 2018**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bhopal Dhule Transmission Company Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Aradhna Tandon
Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for **PECIL**

ORDER

List the matter on **4-9-2018**, subject to curing the defects.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js